



2026:AHC:47248

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 7258 of 2026

Munshi

.....Petitioner(s)

Versus

State Of Up And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rakesh Kumar Mishra
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Today when the matter is taken up, Sri Rakesh Kumar Mishra, learned counsel for the petitioner informed the Court that due to subsequent development, the petitioner does not want to press the present petition and prays to dismiss the same as not pressed.
2. This prayer has not been opposed by learned Standing Counsel.
3. Accordingly, the writ petition is dismissed as not pressed.

(Prakash Padia,J.)

March 9, 2026
saqlain